

3

(A)

OA 774/95

Serial No. of Order	Date of Order	Order with Signature	
	30.10.98	OAs 773, 774, 775 & 776/95 Order pronounced in open court. As per observation and direction contained in order, dated 30.10.1998, in separate sheets attached to OA 773/95, the original applications are disposed of. No costs. <i>J. P. M.</i> Vice-Chancellor 30.10.98 C. A. - Munbe (J)	Ord. dt. 19.4.96 None appears. Court be filed by three weeks and last chance. <i>Regd.</i> 19/4/96. M.A. 633/97 for Vice-Chancellor a date of hear. copy sent for file <i>L</i> 10/2/97 For hear ad 3.12.98. Copy of Residual <i>L</i> 27.1.98 Received a copy of the order dt 30.10.98 on behalf of Dr M. R. P. P. P. <i>P. P. P.</i> 3.11.98